

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/2303/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
Member, MACT, Nagaon.

Dated Guwahati, the 30th April, 2021

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(N)/114, dated 27.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 28.04.2021 and 29.04.2021 with station leave permission, has been granted. Further, the District & Sessions Judge, Nagaon and in her absence, the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

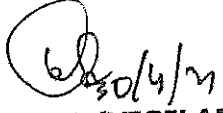
JT.REGISTRAR (VIGILANCE)

2305

Memo NO.HC.VII-90/1996/2304-A, dated 30.4.2021

Copy to:

1. The District & Sessions Judge, Nagaon.
2. ✓ The Project Manager, Gauhati High Court.


30/4/21
JT.REGISTRAR (VIGILANCE)
Rao